

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1174
ANSWERED ON:31.07.2000
POLLUTION IN POWER PLANTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the name of power plants in private and public sector in the country where complaints have been lodged in respective States in regard to environment pollution especially on coal based thermal power plants;
- (b) the mechanism adopted between the State Environment Pollution Control Board and the Union Ministry to resolve issues; and
- (c) the name of the States where problems are of acute nature and the details of steps taken by the Government to resolve the issues?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI)

(a) Complaints relating to environmental pollution were received in respect of the following coal based thermal power plants:-

- i) Titagarh Power Station, West Bengal
- ii) Patratu Power Station, Bihar
- iii) Bokaro Power Station, Bihar
- iv) Anpara Power Station, Uttar Pradesh
- v) Korba (East) Power Station, Madhya Pradesh
- vi) Chandrapara Power Station, Bihar

(b) The mechanism adopted to resolve the related issues pertaining to pollution include the following: -

- Interaction with the concerned State Pollution Control Boards/Central Pollution Control Board.
- Inspection by State Pollution Control Boards/Central Pollution Control Board.
- Submission of reports to the Central Pollution Control Board /Ministry of Environment and Forests.
- Directions to the defaulting units/ regulatory authorities to take corrective measures.

(c) Bihar, Uttar Pradesh, Madhya Pradesh and West Bengal are the major States where environment problems have been posed by thermal power plants. The corrective steps taken include the following: -

- i) Installation/augmentation of Electrostatic Precipitator (ESP) to control air pollution.
- ii) Promoting use of low ash coal.
- iii) Stress on utilization of flyash.
- iv) Raising of green belt all around the power plant and ash disposal pond.
- v) Treatment of liquid effluent to the prescribed standards before disposal.